

**Application for replacement of Surety of Deepak
FIR-485/2014
PS Timarpur
State Vs. Pramod**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

10.12.2020

Present: Addl. PP for State through VC.
Sh. Diwakar, Adv. Ld. Counsel for the applicant through VC.

At request, put up on **11.12.2020** for purpose fixed.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
10.12.2020**

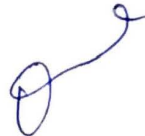
**Bail Bond of Deepak Singh
FIR-485/2014
PS Timarpur
State Vs. Pramod**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

10.12.2020

Present: Addl. PP for State through VC.
Sh. Diwakar, Adv. Ld. Counsel for the applicant through VC.

At request, put up on **11.12.2020** for purpose fixed.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
10.12.2020**

**Bail Bond of Ankur Singh
FIR-199/2009
PS Kashmere Gate
State Vs. Gaurav Chauhan**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

Fresh bail bonds filed today.

10.12.2020

Present: Addl. PP for State through VC.
Sh. Animesh, Adv. Ld. Counsel for the applicant through VC.

At request, put up on **15.12.2020**, verification of bail bonds be called from the IO for the next date of hearing.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
10.12.2020**